

Minutes of the meeting (revised) held on 20<sup>th</sup> October, 2021 at 15:30 hrs.

**Present**

Shri Y.K. Sinha, Chief Information Commissioner  
Smt. Vanaja N Sarna, Information Commissioner  
Shri Neeraj Kumar Gupta, Information Commissioner  
Shri Suresh Chandra, Information Commissioner  
Shri Heeralal Samariya, Information Commissioner  
Ms. Saroj Punhani, Information Commissioner  
(i) Sh. Rahul Rastogi, JS (A) (ii) Sh. Sidh Kumar, JS (MR) (iii) Shri Brajesh Kumar Pandey, JS (P&B) (iv) Sh. Ajitkumar Vasantrya Sontakke, Dir. (Law).

A meeting of Commission was held on 20.10.2021 at 15:30 hrs to discuss various issues, as detailed below.

**1. Action taken on earlier meeting's decisions.**

The Commission was informed of the actions taken on the decisions of the Commission's meeting held on 25<sup>th</sup> August, 2021.

**2. Disposal of second appeals/complaints**

Details of disposal of second appeals / complaints were placed before the Commission. The Commission was informed that the pendency has reduced, on which the Commission expressed its satisfaction and decided that efforts be enhanced to further reduce the pendency level.

**3. Legal cases in which CIC has filed affidavit or defending etc.**

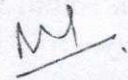
Status of legal cases including contempt cases were placed before the Commission.

**4. Any other item with the permission of Chair**

Issues pertaining to (i) Hiring of 16 DEOs for Central Registry work (ii) Hiring of Project Monitoring Unit (PMU) – 2 technical manpower & (iii) Floating of new tender for 67 outsourced staff were placed before the Commission.

The Commission observed that the nature of work in the Commission is specialized and requires experienced manpower. The Commission also felt that a raise over the existing wages should be given. The Commission decided to approve the floating of these three tenders with 10% onetime increase on existing wages for two years. The Commission further decided to add a new clause for Over Time Allowance (OTA) in the outsourcing tender vide which the OTA will be regulated in accordance with the extant Government orders on the subject.

The meeting ended with the vote of thanks to the Chair.



(Rahul Rastogi)  
Joint Secretary (Admn.)

To

1. PPS to Chief Information Commissioner (YS)
2. PPS to Information Commissioner (VN)
3. PPS to Information Commissioner (NG)
4. PPS to Information Commissioner (SC)
5. PPS to Information Commissioner (AP)
6. PPS to Information Commissioner (HS)
7. PPS to Information Commissioner (SP)
8. PPS to Information Commissioner (UM)
9. PPS to Secretary.

Copy to:-

1. JS (MR)/JS (P&B)/Dir. (Law)
2. Shri S.K. Rabbani, DS (Gen. Admn)
3. Shri K.A. Talwar, DS (CR-I)
4. Shri R.S. Murthy, Consultant
5. Shri S C Sharma, Consultant
6. Shri R.P. Grover, Consultant
7. Shri Baljit Singh Kasana, Consultant
8. Shri A.K. Assija, Consultant
9. Shri C.A. Joseph, Consultant
10. Shri Rakesh Kumar Rao, Consultant
11. Shri Suresh Kumar Chitkara, Consultant.



(Rahul Rastogi)  
Joint Secretary (Admn.)